

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 531 of 2020

IN THE MATTER OF:

Mr. Bhaskar

...Appellant

Versus

M/s. Sai Precious Traexim Pvt. Ltd. & Anr.

...Respondents

Present:

For Appellant : Mr. Sushil Aggarwal, Advocate

ORDER
(Through Virtual Mode)

27.08.2020 Reply has not been filed. Respondents are granted two more weeks' time to file reply-affidavit. Rejoinder, if any, be filed within one week thereto. The matter be processed for hearing. Learned counsel for the parties may file their written submissions, not exceeding three pages, along with their pleadings.

List the appeal 'for hearing' on **28th September, 2020.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Jarat Kumar Jain]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

/ns/gc/